

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, SOUTH EAST**  
**DISTRICT SAKET COURTS COMPLEX, NEW DELHI**

ORDER 135 Dated 21.12.2022

In partial modification of this Office Order No. 129 dated 01.10.2022, in exercise of powers vested in the undersigned, the following Judicial Officers are authorized under section 10 (3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the Police Stations/investigating agencies of South East District/Sessions Division of Delhi as mentioned against their respective names w.e.f. 02.01.2023 till further orders:

(1)	(2)	(3)	(4)	(5)
S. No.	Name of Judicial Officers	Name of police stations and investigation agencies	Name of the 1 <sup>st</sup> Link Judicial Officer	Name of the 2 <sup>nd</sup> Link Judicial Officer
1	Sh. Pooran Chand ASJ-01 (POCSO)	Lodhi Colony, Okhla Industrial Area, EOW Cell	Sh. Prashant Sharma, ASJ-02	Sh. Sonu Agnihotri, ASJ-03
2	Sh. Prashant Sharma, ASJ-02	Kotla Mubarakpur, Greater Kailash, C. R. Park, Amar Colony	Ms. Neelam Singh, ASJ-06 (POCSO)	Sh. Pooran Chand ASJ-01 (POCSO)
3	Sh. Sonu Agnihotri, ASJ-03	Jamia Nagar, Sunlight Colony, Defence Colony, Shaheen Bagh,	Ms. Prabh Deep Kaur, ASJ (FTC) (POCSO)	Ms. Neelam Singh, ASJ-06 (POCSO)
4	Sh. Arul Verma, Special Judge, ASJ-04/Spl. Judge NDPS	Hazrat Nizamuddin, Govindpuri, Jaitpur	Ms. Surya Malik Grover, ASJ (Spl. Judge FTC)	Ms. Prabh Deep Kaur, ASJ (FTC) (POCSO)
5	Sh. Anuj Agrawal, ASJ-05	Lajpat Nagar, Badarpur, Sarita Vihar, Pul Prahladpur	Sh. Pooran Chand ASJ-01 (POCSO)	Ms. Surya Malik Grover, ASJ (Spl. Judge FTC)
6	Ms. Neelam Singh, ASJ-06 (POCSO)	Kalindi Kunj, Nehru Place Metro, C A W Cell	Sh. Sonu Agnihotri, ASJ-03	Sh. Prashant Sharma, ASJ-02
7	Ms. Prabh Deep Kaur, ASJ (FTC) (POCSO)	Kalkaji, Okhla Vihar Metro, Crime Branch SED	Sh. Arul Verma, Special Judge, ASJ-04/Spl. Judge NDPS	Sh. Anuj Agrawal, ASJ-05
8	Ms. Surya Malik Grover, ASJ (Spl. Judge FTC)	Cyber Police Station, New Friends Colony	Sh. Anuj Agrawal, ASJ-05	Sh. Arul Verma, Special Judge, ASJ-04/Spl. Judge NDPS

**Note:** Whenever any Judicial Officer mentioned in column no. (2) is on leave or is not available due to any reason, his/her work shall be looked after by the link Judicial Officer mentioned in column no. (4) and (5). In case all the Judicial Officers of the same row are on leave or not available due to any reason the Judicial Officer whose name is mentioned immediately below the name of the Judicial Officer mentioned in column no. (5) shall act as link Judicial Officer for such duration and so on and so forth for disposal of the bail/urgent applications of the respective police station.

Production of the accused for the first and subsequent remands or where the final report/Charge Sheet is yet to be filed by the Investigating Authority in case of special enactments as mentioned above shall be done before concerned courts as per Jurisdiction. Special remand for Sessions is for Jail No. 4 & 5 shall also be heard by the respective courts as per Jurisdiction.

*(Signature)*  
21.12.22

PCC

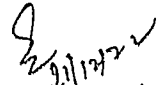
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20633-20651

No. Judl./Bail Power/F.46/South-East/Saket/2022/ \_\_\_\_\_ New Delhi, Dated: 21/12/2022

Copy forwarded for information & necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), South, North West, South West, East, Shahdara District, New Delhi, North District, West District, North East District, Delhi.
3. All concerned Judicial Officers of South East District, Saket Courts, New Delhi.
4. A.O.(Judl.)/ Filing Section & Admn. Branch, (SE), Saket Courts Complex, New Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Chief/In-Charge Prosecutor, Saket Courts, New Delhi.
7. The Reader and PS to the undersigned.
8. The In-Charge, Bail and Filing Section (SE), Saket Courts Complex, New Delhi.
9. The PRO, Facilitation Centre, Saket Courts Complex, New Delhi.
10. The In-Charge, Lock-up, Saket Courts Complex, New Delhi.
11. The concerned dealing R & I Branch (SE) for uploading on LAYERS.
12. For uploading on centralized website through LAYERS.
13. Computer Branch, with direction to upload the same on the website of South East District, Saket Courts, New Delhi.
14. The Secretary, Bar Association, Saket Courts Complex, New Delhi.

  
Principal District & Sessions Judge (SE)  
Saket Courts Complex, New Delhi